

**Central Administrative Tribunal  
Principal Bench, New Delhi**

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**CP No. 698/2018  
OA No. 296/2018**

This is the 07<sup>th</sup> day of December, 2018

**Hon'ble Ms. Praveen Mahajan, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

1. Sandeep aged about 28 years  
S/o Sh. Jai Singh  
R/o VPO Dohb  
Distt. Rohtak  
Haryana-124418
2. Rakesh aged about 24 years  
S/o Sh. Silak Ram  
VPO Barhana, Tehsil- Bari, Distt. Jhajjar (HR)
3. Anil Kumar aged about 33 years,  
S/o Sh. Mangat Singh,  
R/o B-116, Gali No. 11,  
New Modern Shadara Near Mansarovar Park  
Delhi-110032
4. Naresh Kumar aged about 31 years,  
S/o Sh. Pale Ram  
R/o VPO Kumaspur,  
Distt. Sonepat, Haryana
5. Narinder aged about 27 years,  
S/o Sh. Jaswant Singh,  
R/o VPO Siwanka, Teh-Gohana,  
Distt. Sonepat, Haryana ..... Applicants

(By Advocate: Mr. Amit Chawla)

**VERSUS**

Union of India through

1. Sh. Anant Narayan Nanda  
The Secretary  
(Ministry of Communication and IT),  
Department of Posts,

Dak Bhawan, Sansad Marg,  
New Delhi-110001

2. Sh. Laxmi Narayan Sharma  
The Chief Postmaster General,  
Dak-Tar Bhawan,  
G.P.O. Parliament Street,  
New Delhi-110001                      .... Respondents

**ORDER (ORAL)**

**By Ms. Praveen Mahajan, Member (A):**

When this matter is taken up, learned counsel for the applicant seeks leave to withdraw the present CP, with liberty to file afresh, in accordance with law.

Accordingly, the CP is dismissed as withdrawn with the aforesaid liberty. No costs.

**(S.N. Terdal)**  
**Member (J)**

**(Praveen Mahajan)**  
**Member (A)**

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